JAIN GRANITES & PROJECTS INDIA LTD LIQUIDATION ESTATE - LIST OF STAKEHOLDERS FINAL LIST: MARCH 2020 GOVT. DUES

LIST OF CLAIMS RECEIVED FROM CREDITORS

GOVT. DUES

S.No.	Name	Catgy	PAN	Address 1	Address 2	Address 3	Pin Code	Email	Claimed	Principle	Interest / Damages	Accepted	Rejected	Remarks
1	TAMIL NADU COMMERCIAL TAX DEPARTMENT	Govt. Due		The Asst Commissioner (ST)	Office of Asst Commissioner (CT), Amaindakarai Assessment Circle, F50, Anna Nagar East, 1st Avenue,	Chennai	600101	ac.amaindakarai @ctd.tn.Gov.in	6,37,45,000	6,37,45,000	-	6,37,45,000		Rejections due to the fact all the claims pertain to years before 2015
2	MAHARASTRA SALES TAX DEPARTMENT	Govt. Due		The Deputy Commissioner of	Dept of Sales Tax, Suburban Vikrikar Bhavan, Nodal Division 10, A Wing, 4th floor, BKC Bandra,	Mumbai	400051	dcste501 @gmail.com	5,95,50,589	2,77,07,528	3,18,43,061	5,95,50,589	-	All the Claims pertains to years before 2 years before CIRP is 13.12.2015. Hence not within the scope as per IBC, 2016
3	INCOME TAX DEPARTMENT	Govt. Due			109,1ST Flr, Tower 1, BSNL Building, Greams Road,	Chennai	1 600006	chennai.ito.tds2.2 @incometax.gov.in	8,01,166	2,93,817	5,07,349	8,01,166	-	

TOTAL 12,40,96,755 9,17,46,345 3,23,50,410 12,40,96,755